

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**
Original Application No.153 of 2020(SZ)

IN THE MATTER OF

Tribunal on its own motion-SUOMOTU
Based on the News item in The Times of
Indian Newspaper, Chennai edition dated
30.07.2020, " Raw Sewage,
Encroachments continue to threaten
Lake".

...Applicant(s)

Versus

1. The Chief Secretary to Govt. of Tamil Nadu, Govt Secretariat, Fort St. George, Chennai, Tamil Nadu-600009.
2. The Principal Secretary to Government, Public Works Department, Govt. Secretariat, Fort St. George, Chennai - 600009.
3. The Additional Chief Secretary to Govt. of Tamil Nadu, Revenue and Disaster Management Department, Govt. Secretariat, Fort St. George, Chennai, Tamil Nadu-600009.
4. The Secretary to Govt. of Tamil Nadu, Department of Environment, Govt. Secretariat, Fort St. George Chennai, Tamil Nadu-600009.
5. Additional Chief Secretary to Govt. of Tamil Nadu, Municipal Administration and Water Supply Department, Govt. Secretariat, Fort St. George, Chennai, Tamil Nadu-600 009.
6. Additional Chief Secretary to Govt. of Tamil Nadu, Rural Development and Panchayat Raj Department, Govt. Secretariat, Fort St. George Chennai, Tamil Nadu-600009.
7. The Principal Secretary to Govt. of Tamil Nadu, Housing and Urban Development Department, Govt. Secretariat, Fort St. George Chennai, Tamil Nadu-600009.
8. The Principal Secretary to Govt. of Tamil Nadu, Industries Department, Govt. Secretariat, Fort St. George, Chennai, Tamil Nadu-600009.


V.G. RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

9. The Chairman,
Tamil Nadu Pollution Control
Board, No.76, Anna Salai,
Guindy, Chennai, Tamil Nadu-600032.
10. Commissionerate of Municipal
Administration, Rep. by its
Commissioner,
No.78, Urban Administrative
Building, Santhome High Road, Chennai-
600028
11. Directorate of Town Panchayats,
Rep. by its Director,
Kuralagam, Chennai 600108.
12. Chennai Metropolitan Water Supply &
Sewerage Board, Rep. by its Managing
Director,
No. 1, Pumping Station Road,
Chintadripet, Chennai-600031.
13. Tamil Nadu Water Supply and Drainage
Board, Rep. by its Managing Director,
31, Kamarajar Salai, Chepauk,
Chennai- 600005.
14. The District Collector,
Chennai District,
District Collectorate Office,
No.62, Rajaji Salai, 4th Floor,
Chennai-600001.
15. The District Collector, Kancheepuram
District,
First Floor, Collectorate,
Kancheepuram-631501.
16. The District Collector, Chengalpet
District, Collector Office, GST Road,
Chengalpattu-603001.
17. The District Collector,
Tiruvallur District,
First Floor, Collectorate,
Tiruvallur-602001.
18. Greater Chennai Corporation,
Rep. by its Commissioner,
Ripon Building,
Chennai-600003.
19. Engineer in Chief (Water Resources
Organisation) and Chief
Engineer (General),
Public Works Department, Chepauk,
Chennai-600005.


V.G. RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

20. Tamil Nadu Biodiversity Board, Rep. by
its Secretary,
TBGP Campus, 2nd Floor, Velacherry-
Tambaram Main Road, Nanmangalam,
Medavakkam Post,
Chennai-600 100.

21. Tamil Nadu State Wetland Authority,
Rep. by its Member Secretary, No.1,
Jeenis Road, Panagal building,
Saidapet, Chennai - 600 015.

22. Department of Environment, Rep. by
its Director, No.1, Jeenis Road, Panagal
Building,
Ground Floor, Saidapet,
Chennai-600015.

23. The Member Secretary,
Chennai Rivers Restoration Trust,
6/103, Dr.D.G.S.Dinakaran Salai, Raja
Annamalaipuram, Chennai-600028.

...Respondent(s)


V.G. RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

Chennai - 600 002
C.M.W.S.S. Board
Superintending

REPORT FILED BY THE 12th RESPONDENT

I, V.G. Ramaswami, S/o. V. Gurusamy, Hindu, aged about 58 years now working as Superintending Engineer (Central/ Co-ord) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (Central/ Co-ordination) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and 12th Respondent herein and well acquainted with the facts of the case from the connected files.

2. I respectfully submit that Hon'ble NGT has given certain directions to CMWSSB in its order dated 15.7.2022 at Para No.2, 3,4&7 which reads as follows:

- **Para No.2:***The case was originally posted to 30.03.2022 for consideration of further reports. As this Tribunal had directed the Greater Chennai Corporation, Chennai Metropolitan Water Supply and Sewerage Board to file their further reports. Thereafter, the matter has been adjourned from time to time by successive notifications and lastly, the matter was adjourned to today by notification dated 27.04.2022.*
- **Para No. 3:***After the case was adjourned, we have received a report submitted by the Chennai Metropolitan Water Supply and Sewerage Board almost reiterating the things mentioned by them in the earlier reports that certain portions of the Underground Sewage Scheme has been completed and in respect of certain portion DPR has been prepared and it has been placed before the Board for approval.*
- **Para No 4:***Even today, the learned counsel appearing for Chennai Metropolitan Water Supply and Sewerage Board was saying that the formal order of approval of the Board has been not obtained and immediately after obtaining the same work will be undertaken.*
- **Para No.7:***The Chennai Metropolitan Water Supply and Sewerage Board is also directed to **file a further progress reports, the tender process and temporary measures have been taken by them till the work is completed to avoid discharge of untreated sewage into the water body and they are also directed to file the reports within week.***

3. I further hereby submit the further progress cum action report of Chennai Metropolitan Water Supply and Sewerage Board to prevent sewer discharge into **Ambattur, Madhavaram, Adambakkam and Korattur lakes.**

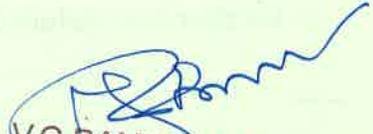

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Chennai - 600 002.

• **Ambattur Lake:**

CMWSSB has conducted survey to find out the sewage outfalls into the Ambattur lake and noticed that there are letting out of sewage into the lake from Nehru Nagar in Division 81, Area VII. In order to prevent such letting out of sewage from this area into the lake, short term and long term action plans are submitted by CMWSSB in last report and the updated progress is given below:

SHORT TERM ACTION PLAN			
S.No	Issues	Action Plan	Status
1	Nehru Nagar SPS in Depot 81 Present sewage pumping capacity with 2 nos. of 20 HP is insufficient to pumpout sewage from this pumping station to Karuppan kulam.	(a) Supply and erection of Pumpset of 30 HP. – 2 nos. with allied works are proposed to improve the efficiency.	Administrative approval for DPR has been obtained and proposed to call for Short tender with time limit of 15 days so as to take up the work at the earliest.
2.	Nehru nagar / Ward 81 6 nos. of streets. (Oragadam road, Krishnapuram, Chalapuram, Venkatapuram, Cholambedu Main Road, K.K.Road.) Under ground sewer systems is available. But the households are not taking HSC's since they are using septic tank for collection of domestic sewage and overflow from septic tank is being let-out into Storm Water Drain.	As on 23.03.2022 Total houses – 745 HSC given:498 Nos HSC to be given – 247 Nos.	House service connection are being provided under illamthorumInnaipu scheme
3.	Presently the residents of the above streets are letting out their sullage water to the nearby open drain and these sullage water is finally let into Ambattur lake at near Nehru Nagar Sewage pumping station	It is proposed to construct a small duct provision across the open drain near the lake and all the unauthorized letting out of sewage as well as sullage water will be diverted to the nearest machine hole for collecting sewage at sewage pumping station.	work was completed on 28.05.2022

LONG TERM ACTION PLAN			
Sl. No	Issues	Action Plan	Status
1	Near Nehru Nagar Sewage Pumping Station at western side. The existing deep sewer main is located adjacent to the lake has to be shifted to avoid entering of sewage into Lake	Diversion by construction of machine hole and laying of 500mm dia CI pipes at 5 m deep for a length of 20m to be carried out with plugging of existing sewer line adjacent to the Lake.	Administrative approval for DPR has been obtained and proposed to call for Short tender with time limit of 15 days so as to take up the work at the earliest.


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- **Madhavaram Lake:**

- ❖ The Madhavaram lake comes under Depot 28, Area-III and this lake is maintained by the Fisheries department TNAUHVAS. Encroachment of Madhavaram lake has been made on the Eastern side of the lake and the exact location is Periyasekkadu. There is no sewerage system in Periyasekkadu and residents are using septic tank arrangements. **The Under Ground Sewerage Scheme (Madhavaram Scheme) is completed and HSC are being effected.** So far 8765 Nos of HSC are effected through Illam Thorum Innaipu in the area.
- ❖ On inspection, it is observed that there is no sewage let out into the Madhavaram Lake.

- **Peerkankaranai Lake:**

- ❖ The Peerkankaranai lake is located in Peerkankaranai Town Panchayat and **does not comes under the Greater Chennai Corporation jurisdiction. Hence, this issue does not pertain to CMWSSB.**

- **Adambakkam Lake:**

- ❖ Adambakkam lake bund **encroached by residential and commercial buildings** come under a water body. Due to this, encroachments, Adambakkam lake has shrunk and gets polluted due to partial sewer let-out and seepage from septic tank from these residents. The Adambakkam lake is maintained by PWD.
- ❖ As per the orders of Hon'ble High court, vide W.P. No.768 of 2019 and W.M.P 21529 of 2017 pronounced on 27.01.2022 ,**CMWSSB cannot take up any kind of Sewer/Water infrastructure works** in the Adambakkam lake bund since it comes under water body.

- **Korattur Lake:**

The Short term & Long term action plan to plug the domestic sewage outfalls into Korattur Lake through laying of sewer mains in the streets ,construction of Machine holes and effecting the House sewer connections is being executed in the below mentioned locations as detailed in Table 1


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TABLE 1: PLUGGING OF DOMESTIC SEWAGE INTO KORATTUR LAKE			
S.NO.	OUTFALL LOCATIONS	S.N O.	OUTFALL LOCATIONS
1	Ward 85 - Ramapuram	8	Ward 85 -TASS industrial estate
2	Ward 85 - Teachers Colony	9	Ward 79-83,87-88 : Ambattur(OT)streets, Kallikuppam
3	Ward 90 – Padikuppam Ward 93 – Golden gerorge Colony, Ward 92 - Paarisalai, Mogappair East(10-12 blocks) Ward 93-Mogappair East(1-6 blocks)	10	Ward 81:KK road, Ambattur OT, IndiraNagar, Kalyanapuram, Thiruvallur Nagar
4	Ward 84 -SIDCO Industrial Estate Ward 85 & Ward 86(P) - Tiny Shed		Ward 82-Karukku, DTP colony; Kallikuppam, Menambedu, GnanamoorthyNagar, Madanamkuppam(part). Ward 91 -Ebinezar avenue
	Ward 84 & 86- Korattur&Mannurpettai	11	Ward 79 -Oragadam, Gandhi Nagar, Ram Nagar, Ezhil Nagar. Ward 80-Puthur, Vijayalakshmipuram, Banu Nagar.
5	Ward 84: Patravakkam, Mannurpettai, Kachanankuppam , Ambattur, SIDCO Estate	12	Ward 83-Katchanakuppam, Korattur, TVS nagar, Annai Nagar, Madanamkuppam(p). Ward 85-Kamarajapuram, TASS industrial estate, Vanchi Nagar.
6	Ward 86-Athipattu, Mannurpettai (P), Ambattur Estate (P), ICF Colony	13	Ward 86- Annai sathyanagar;
7	Ward 82- Karukku, Gnanamoorthy ,DTP Colony ; Ward 81 -Poomphuar NagarWard 85-Mangalapuram	14	Ward 85-Sivanandha colony
		15	Ward 85- MKB colony
		16	Ward 84-Pattavatamman Estate & Tiny Shed

4. I respectfully submit that from above Table, works executed in mentioned Locations at S.No.1, 2 & 7 has been completed; Work is under progress in the locations mentioned in S. No. 3, 4, 5, 6, 8, 9, 10, 11, 12; Work has to be taken up in the locations mentioned in S.No.13-16 for which DPRs have been prepared and under appraisal for fund tie up so as to take up the work within a shortest Period of time.
5. I humbly submit that for Para No. 7 in order of Hon'ble NGT about temporary measures taken to avoid letting out of sewage into water bodies following points are listed for kind persual:
- Private sewer tanker Lorries will be engaged to clear the septic tank of the residents in the locations wherever required and notice will be served to Public in coordination with GCC to avoid letting out of sewage into water bodies.


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- The works of plugging sewage outfalls into Korattur Lake are being carried out in an expedite manner through "Illam Thorum Innaipu Scheme" to avoid letting out of sewage into Water bodies by the residents of the mentioned locations. The current progress of work towards this matter is as follows:

KORATTUR LAKE-DETAILS OF WORKS EXECUTED IN LOCATIONS AS DETAILED IN TABLE 1 BY CMWSSB TO AVOID LETTING OUUT OF SEWAGE INTO KORATTUR LAKE till 21.07.2022

S.No	HSC(HOUSE SEWER CONNECTION)			SEWER MAIN			MACHINE HOLES		
	TOTAL HSC Nos. to be given	CONNECTION already GIVEN Nos.	BALANCE to be given Nos.	TOTAL LENGTH to be laid (in m)	COMPLETED (in m)	BALANCE to be laid (in m)	TOTAL MH to be constructed Nos.	CONSTRUCTE D Nos.	BALANCE to be constructed Nos.
1	44282	21370	22912	103811	93464	10347	4289	4013	276

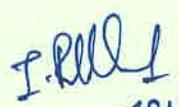
- The action taken by CMWSS Board to prevent sewer discharge into Korattur, Ambattur, Madhavaram and Adambakkam lakes and the status of the ongoing works is hereby submitted before the Hon'ble Green Tribunal for consideration.
6. It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice

Solemnly affirmed at Chennai on
This 22nd day of July 2022 and signed
his name in my presence


Superintending Engineer (Central)

V.G.RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S.Board
Chennai - 600 002.

BEFORE ME


48/2021
Advocate, Chennai
I. Pollence Samuel.
57, B C, MHC, CH-104.

Before the National Green Tribunal Southern Zone, Chennai,

O.A.No.153 of2020 (SZ)

Tribunal on its own motion-SUO
MOTU Based on the News item in The
Time of Indian Newspaper, Chennai
edition dated 30.07.2020, "Raw Sewage,
Encroachments continue to threaten
Lake".

: Applicant

Vs.

Chennai Metropolitan Water Supply and
Sewerage Board (CMWSSB) represented
by its Managing Director, Santhome
Road, MRC Nagar, Chennai – 28.

: Respondent

REPORT FILED BY 12TH RESPONDENT

Gautam S Raman
Counsel for 12th Respondent


V.G. RAMASWAMI, B.E.,
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